

(5)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CORAM:

Present:

C.P No. 755/(MAH)/2017

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Hemendra Aran

V/s.

Aranca (Mumbai) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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52. Zal Andhyarujina

Counsel

Dhiraj Mhetre

Advocate on record

[for Respondent No. 1 to 3]

Rajiv Singh

Counsel

Saunaya Brajmoohan  
ilb M/s Solomon & Co

Advocates for  
Petitioner

*[Signature]*

*[Signature]*

**ORDER**

**CP 755/241-244/NCLT/MB/MAH/2017**

At request of the parties, list this matter on 8.1.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)